

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 596 of 2020**

**IN THE MATTER OF:**

**Ramjee Power Construction Ltd.**

**...Appellant**

**Versus**

**Jharkhand Urja Sancharan Nigam Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Pandey Neeraj Rai, Mr. Pandey Sangeet Rai and  
Mr. Akchansh Kishore, Advocates.**

**For Respondent: Mr. Saurabh Jain and Mr. Anup Kumar, Advocates.**

**O R D E R**  
**(Through Virtual Mode)**

**09.10.2020:** Due to paucity of time, the matter could not be taken up for hearing today. List the matter 'for hearing' on **10<sup>th</sup> November, 2020**.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

*am/gc*